

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR NO. 1787 OF 2017

Dated: 19th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Dr. Bharat Jhunjunwala

.... Appellant(s)

Vs.

**Uttar Pradesh Electricity Regulatory Commission
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Ray

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Mohit Rai for R-1

Mr. Vishrov Mukherjee for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-3

ORDER

List the matter on **18.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**